

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.7/94

Date of Order: 10-2-1994

BETWEEN :

Sri M.Muthyalu	.. Applicant.
A N D	
The Admiral Superintendent, Naval Dock Yard, Visakhapatnam.	.. Respondent.

Counsel for the Applicant	.. Mr.K.Vinaya Kumar
Counsel for the Respondent	.. Mr.N.R.Devraj

CORAM:

HON'BLE Mr.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

HON'BLE Mr.R.RANGARAJAN : MEMBER (ADMN.)

SPG

OA.7/94

Judgement

(As per Hon. Mr. Justice V. Neeladri Rao, Vice-Chairman)

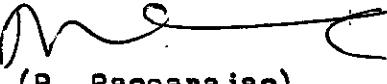
Heard Sri K. Vinaya Kumar, learned counsel for the applicant and Sri N.R. Devaraj, learned counsel for the respondent.

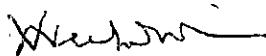
2. This OA was filed praying for directing the respondent to dispose of the representations filed by the applicant in October, 1988; May, 1989 and the representation dated 5-7-1993 wherein he prayed for notional promotion in the cadre of SK from the date on which his juniors have been promoted and for consideration of his case for further promotion to HSK Grade II.

3. In the circumstances referred to, the respondent is directed to dispose of the above representations of the applicant within two months from the date of receipt of this order. It is needless to say that if the applicant is aggrieved by the order to be passed by the respondent he is free to move this Tribunal under Section 19 of the Administrative Tribunals Act.

4. The OA is ordered accordingly at admission stage.

No costs.


(R. Rangarajan)
Member (Admn)


(V. Neeladri Rao)
Vice-Chairman

Dated : February 10, 94

Dictated in the Open Court

Deputy Registrar (J) C.C.

15/2/94
153/94

To

1. The Admiral Superintendent, Naval Dock Yard, visakhapatnam.
2. One copy to Mr.K.vinaya Kumar, Advocate, Advocates' Association, High Court of A.P.Hyd.
3. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
4. One copy to Library, CAT.Hyd.
5. One spare copy

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER (A)

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. R. RANGARAJAN : MEMBER
(ADMN)

Dated: 10-2-1994.

ORDER/JUDGMENT

M.A./R.A/C.A. No.

in

O.A. No.

7194

T.A. No.

(W.P. No.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions. *of admission 16/2*

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

ON 21 MARCH 1994
HYDERABAD BENCH